

Messages From Rajya Sabha

SECRETARY GENERAL: Madam, I have to report the following messages received from the Secretary General of Rajya Sabha: -

(i) ?In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No.2) Bill, 2025, which was passed by the Lok Sabha at its sitting held on the 7th August, 2025 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) ?In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Goods and Services Tax (Amendment) Bill, 2025, which was passed by the Lok Sabha at its sitting held on the 7th August, 2025 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.?

? (व्यवधान)

माननीय सभापति : सभा की कार्यवाही मंगलवार, दिनांक 12 अगस्त, 2025 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

16.05 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Tuesday, August 12, 2025/ Sravana 21, 1947 (Saka).*

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@ The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

** Introduced with the recommendation of the President.